

Websites managed by the Ministry

2021. SHRI VINAY DINU TENDULKAR: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of websites or portals being currently managed and monitored by the Ministry along with their URLs;

(b) the record of visitors' traffic to these websites in general and response mechanism for complaints received through these portals since 2014;

(c) the number of Twitter handles and Facebook pages, if any, being maintained by the Ministry and organisations under it; and

(d) the performance of these Twitter and Facebook accounts in general since they were opened, as also the performance of monitoring mechanism, if any, of these accounts?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI P.P. CHAUDHARY): (a) and (b) The information is as follows:-

Sl. No.	Website alongwith URL	Currently managed / monitored by the Ministry	Visitor Count	Remarks
1	2	3	4	5
1.	http://legalaffairs.gov.in	Department of Legal Affairs	The data has been provided in the link Visitors Analytics	--
2.	http://limbs.gov.in	Department of Legal Affairs	4,38,001 (Dec.2015 to July 2018)	This website hosts the database of all the court cases wherein Union of India is a party.

1	2	3	4	5
3.	http://legislative.gov.in	Legislative Department	The data has been provided in the link Visitors Analytics	--
4.	http://indiacode.nic.in	Legislative Department	The data has been provided in the link India Code Analytics.	This website hosts the database of all the central Acts.
5.	http://doj.gov.in	Department of Justice	The data has been provided in the link Visitors Analytics	--

The complaints are received through Centralized Public Grievance Redressed and Monitoring System (CPGRAMS), which are handled by the concerned Departments of the Ministry of Law and Justice.

(c) and (d) A Facebook account has been created for the Legislative Department with the URL -www.facebook.com/ld.goi/ - and is operational with 985 followers as on date. A Nodal Officer at the level of Joint Secretary (IT Manager), to be assisted by three designated officers, has been nominated to monitor its performance. No Twitter handle is maintained by this Ministry.

Fast Track Courts

2022. SHRI A.K. SELVARAJ: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether it is a fact that Government has set up a total of 727 Fast Track Courts (FTCs) in the country;

(b) whether it is also a fact that the number of FTCs have increased from 281 during 2015 to 727 in 2018;

(c) whether it is also a fact that the FTCs are meant to expedite trials of cases, including cases against women, SC/STs, children and senior citizens; and

(d) if so, the details thereof?